

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-700/2018 in
OA-2547/2018**

New Delhi, this the 08th day of February, 2019

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Minta Mehra age 40 years, approx.
PGT Physics
D/o late Onkar Nath Mehra
R/o A-2, Type-3, Teachers Colony,
Pratap Nagar, INS Shivaji,
Pune-410402.

Petitioner

(through Sh. K.M. Singh)

Versus

1. Sh. Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-16.

2. Ms. Vijay Laxmi,
Joint Commissioner (Admn)
Kendriya Vidyalaya Sangathan
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-16.

Respondents

(through Ms. Sweena Nair for Sh. S. Rajappa)

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, learned counsel for the petitioner himself submits that the orders of this Tribunal have been complied with.

2. In the circumstances, the CP is closed. Notices issued to the alleged contemnors are discharged.

**(A.K. Bishnoi)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

/ns/